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the proposal to have an early meeting of Indo-Senegalese Joint Committee was also made. The talks are likely to help in increasing Indo-Senegal trade and bilateral cooperation.

Change in the Pattern of Foreign Collaboration

204. SHRI CHATURANAN MISHRA: SHRI N. E. BALARAM: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that there is a change in the pattern of foreign collaborations in recent years i. e. a shift from technological collaboration to direct foreign investment; and
- (b) if so, what is the number of approvals for foreign investments and technical collaborations separately and also country-wise during the Seventh Plan Period, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Foreign Investment continues to be regarded as a vehicle for transfer of technology. Our approach is selective. In line with our priorities, the policy permits technical as well as financial collaborations over a wide range of industrial activities.

(b) The requisite information is at Annexure. [See Appendix CLIV, Annexure No. 10]

12 Noon

[The Deputy Chairman in the Chair] PAPERS LAID ON THE TABLE

I Report and Accounts (1988-89) of the National Bank for Agriculture and Rural Development and related papers

II LifeInsuranceCorporation(Amendment) Regulations, 1990

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): Madam, on behalf of

Prof. Madhu Dandavate I lay on the Table—

- I A copy (in English and Hindi) of the Annual Report and Accounts of the National Bank for Agriculture and Rural Development (NABARD), for the year 1988-89 together with the Auditors' Report on the Accounts, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981. [Placed in Library. See No. LT-760/90]
- II A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. 4(8)/Ins. 111/84 dated the 14th March, 1990, publishing the Life Insurance Corporation (Amendment) Regulations, 1990, under sub-section (3) of Section 49 of the Life Insurance Corporation Act, 1956. [Placed in Library, See No. LT. 759/90]

Report and Accounts (1988-89) of the Trade Fair Authority of India, New Delhi and related papers

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): Madam, I lay on the Table—

- I A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619 A of the Companies Act, 1956. —
 - (i) Annual Report and Accounts of Trade Fair Authority of India, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Statement by Government accepting the above Report.
- II Statement (in English and Hindi) giving reasons for the delay in laying the, papers mentioned at I(i) above.